

IN THE HIGH COURT OF JHARKHAND AT RANCHI

A.B.A. No. 3516 of 2020

*(Munsaf Ansari & Anr. Vs. The State of Jharkhand)*

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CORAM: HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY

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Order No. 02: Dated: 14<sup>th</sup> September, 2020

Mr. Prabir Kr. Chatterjee, learned Spl. P.P., submits that if the matter is kept on 17.09.2020 he shall obtain the criminal antecedent of the petitioner.

List this case on 17.09.2020 under the same heading.

*(Rongon Mukhopadhyay, J.)*

MM